

R.P.M. 126/95
by circulation

2/11/2
RP filed on 19-1-96

Per Tribunal

Date: 29/1

Applicant in person by

Advocate / Respondent by V.B. Rankan
Council.

The matter adjourned to 29/1/96
for

Dy. Registrar

Per Tribunal

Date: 09-2-96

Applicant in person

Advocate / Respondent by Mr. R.K. Shetty
Council. for want of time

The matter adjourned to 07-6-96
for order on R.P. 126/95

Dy. Registrar

41) 07-06-1996.

Shri V.B. Rankan
for the applicant is unwell.

Shri R.K. Shetty
for the respondents.

Adjourned to 6/9/1996.

(P.P. Srivastava)
MCA

(B.S. Hegde)
MCA

OS

Reply of Respondent to
R.P. recd on 12-8-96.

10/8

Vakalatnama filed by
Shri S.P. Saxena, Adv.
for applicant.

2/16/8

Per Tribunal

Date: 6/9/96

Applicant in person by

Advocate / Respondent by Mr. R.K. Shetty

Council. For want of appropriate bond

The matter adjourned to 1/11/96

for order on RA 126/95

Dy. Registrar